

131/Comp
02/02/26

76/Comp
03/02/26

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, TIS
HAZARI COURTS, DELHI.

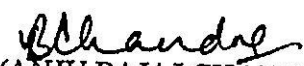
CIRCULAR

In order to make the Courts more accessible to the Persons with Disabilities, circulars No. 51218-51418/F.1/2024/Accessibility Committee dated 11.09.2024 and No. 6634-6854/F.1/2025/Accessibility/THC dated 30.01.2025 were issued (Copies enclosed).

All the Ld. Judicial Officers posted in the Central and West District, Tis Hazari Courts, Delhi are again requested to give priority to the cases of the Persons with Disabilities and to the cases where differently-abled Advocates appear.

All the Ld. Judicial Officers are also requested to put an identification mark on case files of the above said category of the Persons with Disabilities.


(ADITI CHOUDHARY)
Principal District & Sessions Judge
(West)


(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge
(Headquarters)

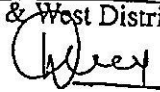
5838-6088
No. _____/F.01/Categorization/Accessibility Committee/2026 Dated 31 JAN 2026

Digital copy forwarded for information and necessary action to:-

1. All the Judicial Officers, Central and West District, Tis Hazari Courts, Delhi.
2. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
3. The Computer Branch, Tis Hazari Court for uploading on the official website.
4. PS to the principal District & Sessions Judge, Central & West District, Tis Hazari Courts, Delhi.

Mv Santosh Choudhary

31/01/26


Nodal Officer, (Accessibility Committee).
Tis Hazari Courts, Delhi.

Website for uploading.

21/1/26

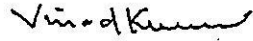
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, TIS
HAZARI COURTS, DELHI.

CIRCULAR

In order to make the courts more accessible to the Persons with Disabilities, a circular No 51218-51418/F.1/2024/Accessibility Committee dated 11.09.2024 was issued (Copy enclosed).

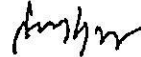
All the Judicial Officers posted in the Central and West District, Tis Hazari Courts, Delhi are requested to give priority to the cases of the Persons with Disabilities and to the cases where differently-able advocates appear.

All the Ld. Judicial Officers are also requested to put a mark of identification of cases belonging to the Persons with Disabilities.



(VINOD KUMAR)

Principal District & Sessions Judge
(West)



(SANJAY GARG-1)

Principal District & Sessions Judge
(Headquarters)

6634-6854

No. 6634-6854 /F.1/ 2025/ /Accessibility Committee/THC

Dated 30.01.2025

Copy forwarded for information and necessary action to:-

1. The Nodal Officer, Accessibility Committee, High Court of Delhi.
2. All the Principal District & Sessions Judges of all the court complex, Delhi/New Delhi.
3. All the Judicial Officers, Central and West District, Tis Hazari Courts, Delhi.
4. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
5. Computer Branch, Tis Hazari Court for uploading on the official website.
6. PS to the principal District & Sessions Judge, Central & West District, Tis Hazari Courts, Delhi.



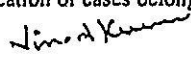
Administrative Officer(Judicial)
Tis Hazari Courts, Delhi.

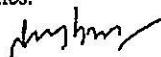
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, TIS
HAZARI COURTS, DELHI.

CIRCULAR

In order to make the courts more accessible to the Persons with Disabilities, all the Judicial Officers posted in the Central and West District, Tis Hazari Courts, Delhi are requested to give priority to the cases of the Persons with Disabilities and to the cases where differently-able advocates appear.

All the Ld. Judicial Officers are also requested to put a mark of identification of cases belonging to the Persons with Disabilities.

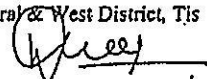

(VINOD KUMAR)
Principal District & Sessions Judge
(West)


(SANJAY GARG-1)
Principal District & Sessions Judge
(Headquarters)

No. 51218-51418 /F.01/ 2024/ /Accessibility Committee/THC Dated 11 SEP 2024

Copy forwarded for information and necessary action to:-

1. All the Judicial Officers, Central and West District, Tis Hazari Courts, Delhi.
2. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
3. Computer Branch, Tis Hazari Court for uploading on the official website.
4. PS to the principal District & Sessions Judge, Central & West District, Tis Hazari Courts, Delhi.


Administrative Officer (Judicial)
Tis Hazari Courts, Delhi.